

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,  
इलाहाबाद खण्डपीठ  
(National Company Law Tribunal)  
(Bench: Allahabad)

सी० पी० नं०/ C P No. 29/ND/2009

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १९.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-19.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: J. B. Daxulka Pvt. Ltd.

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT:

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Abhijeet Mukherjee	Advocate	Petitioner	Abhijeet Mukherjee
2				

**CP No. 29/ND/2009**

Advocate, Abhijit Mukherjee for the petitioner. It is informed that an appeal preferred against the impugned order dated 27<sup>th</sup> July, 2017 of this Tribunal is now subjudice before the Hon'ble NCLAT, which is likely to come for hearing on 21<sup>st</sup> September, 2017.

Keeping in view of this, a fresh hearing date of hearing can be fixed after the hearing date before the Hon'ble NCLAT.

Hence, the matter be listed on 13<sup>th</sup> October, 2017.

— Sd —

Dated: 19.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
P.K. Jyoti